

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 01 OF 2017 &
IA NO. 01 OF 2017**

Dated: 1st March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Energy Watchdog Appellant(s)
Vs.
Tamilnadu Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Anil Kumar

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-2

Mr. Hemant Singh
Mr. Saahil Kaul for R-3 to R-5

Mr. A.K.Ganesan for R-6 to 10, R-13 & R-14

Mr. Rutwik Panda
Ms. Anshu Malik for R-23

Ms. Dipali Sheth for R-15

Mr. Manu Sheshadri
Ms. Sahiba for R-18, 19 & 24

Ms. Molshree Bhatnagar for R-11 & R-12

Ms. J.Malvika for R-25

Ms. Divya Chaturvedi
Ms. Arunima Kedia for R-20

ORDER

Learned counsel for the respondents seek three weeks time to file reply. They may file the same on or before 23.03.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 10.04.2017 after serving copy on the other side.

List these matters on **03.05.2017**. In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson